GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1996
ANSWERED ON:19.08.2013
PAYMENT OF PREMIUM BY ROAD DEVELOPERS
Hegde Shri Anant Kumar;Natarajan Shri P.R.;Yadav Shri Dinesh Chandra

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the road developers pay annual premium to the Government/National Highways Authority of India (NHAI) for building a highway and collecting toll from road users;
- (b) if so, the details thereof along with the conditions in this regard and the criteria being adopted for fixing the premium amount;
- (c) the details of the premium paid by the developers to the Government/NHAI during the last three years and the current year and the number of years upto which premium amount is payable by road developers to the Government/NHAI; and
- (d) whether some road developers have not paid the premium during the period and if so, the details thereof and the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) and (b) In case the projects bid out on premium, concessionaires commit to pay an annual premium (with successive increase of 5 % per annum) as quoted at the time of bidding and stipulated in their respective Concession Agreements. The premium amount is payable from the Commercial Operation Date, and this being the bidding parameter, is decided through an open international competitive bidding in the market, through e-tendering.
- (c) The details of the premium received by the National Highways Authority of India (NHAI) during the last three years and the current year (upto July, 2013) are placed at Annexure. The premium is payable to the NHAI over the Concession Period as stipulated in the respective Concession Agreement, which varies from project to project.
- (d) No, Madam.